

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3792
ANSWERED ON:23.12.2004
ALLOCATION OF FUNDS UNDER VARIOUS SCHEMES OF ANDHRA PRADESH
Rao Shri Devarakonda Vittal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether some schemes for the welfare of the destitute children, old age persons widows, destitutes and physically disabled persons, have been sent by the State Government of Andhra Pradesh for allocation of funds, to the Union Government;
- (b) if so, the details thereof;
- (c) whether the Government has made allocation under the schemes for the current year; and
- (d) if so, the details thereof, scheme-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d) A Statement is enclosed as Annexure.

Annexure

Statement referred to in reply to Parts (a) to (d) of Lok Sabha Unstarred Question No 3792 regarding allocation of funds under various schemes of Andhra Pradesh by Shri D. Vittal Rao, M.P.

Parts (a) to (d): Allocation of funds in various schemes is made on All India basis. Details of proposals for grant in aid relating to children, old age persons, widows, destitutes and physically disabled persons, received from Andhra Pradesh and sanctioned during 2003-04 and 2004-05(upto 22.12.2004) are given in the table below:

S.No.	Name of Scheme	2003-04	2004-05 (upto 22.12.2004)
	No. of Propo- sals rece- ived	No. of Propo- sals ioned	No. of Propo- sals ioned
	Amount (Rs.in crores)	Amount (Rs.in crores)	Amount (Rs.in crores)
1.	Swadhar	4# - - 4##	1 0.05
2.	Deendayal Disabled Rehabilitation Scheme	196###	159 15.71 168#### 153 8.03
3.	Scheme of assistance for purchase/fitting of Aids/Appliances(ADIP Scheme)	22@ 15 5.51	16@@ 11 2.21
4.	An Integrated Programme for the Older Persons.	140\$ 123 4.34	80\$\$ 63 1.89
5.	Scheme regarding upgradation/Establishment of Special Employment Exchange for Physically Handicapped.	1\$\$\$ - - - -	
6.	Scheme of Assistance to Homes for Children	1 1 0.39	- - -

(Shishu Greh)

7. A Programme for Juvenile Justice - - - 1\$\$\$ - -

8. An Integrated Programme for Street Children 29& 28 1.25 32+ 29 0.90

9. General Grant in Aid programme for financial Assistance in the field of Social Defence 4++ 1 0.008 1 1 1.59

Legends :

= Proposals sent back to State Govt., since the same were not forwarded through the State Level Empowered Committee.

= 3 proposals were incomplete

= 37 proposals not recommended by the Screening Committee of the Ministry

= 15 proposals not recommended by the Screening Committee

@ = 7 proposals were incomplete

@@ = 5 proposals were incomplete

\$\$\$ = Incomplete proposal

\$ = 17 proposals were incomplete

\$\$ = 17 proposals were incomplete

& = 1 proposal not approved

+ = 3 proposals were incomplete

++ = 3 proposals not recommended by the Screening Committee of the Ministry